

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(1)(c)-HC/2020/ 16731

19th November, 2020

C I R C U L A R

The High Court will function with full staff strength **from 21.11.2020 onwards**. All officers and staff members shall have to attend duties on all working days. To check and contain the spread of Corona Virus, everyone present in the High Court premises has to maintain social distancing norms strictly and mandatorily. All health advisories issued by the Central/State Government from time to time must be followed in letter and spirit. In addition, adherence to all safety measures, wearing of face mask in proper manner, cleaning of hands at regular interval using soap/sanitizer etc. are compulsory for every person, be it a member of the Registry, a lawyer or a litigant. Congregation of public in High Court canteen is strictly prohibited at any point of time. Even during the recess hours, occupancy of any table for the purpose of lunch is restricted to 02(two) persons only.

By order,


(D. M. Jamatia)
Registrar General

No.F.44(1)(c)-HC/2020/ 16732-816

19th November, 2020

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;

06. The Secretary, High Court Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Registrar (Judicial), High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. The Deputy Registrar(s), High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
18. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading of the same in the official website of the High Court;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. Order File.

 19/11/20
Registrar General